

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF [Name of Corporate Debtor]

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	H.V.SYNTHETICS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	02/06/2006
3.	Authority under which corporate debtor is incorporated /registered	Registrar of Companies Ahmedabad, Gujarat
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17121GJ2006PTC048378
5.	Address of the registered office and principal office (if any) of corporate debtor	225/2 Madhu Textile Mills Compound B/H Asoaplav Hotel Near Narol Circle , Ahmedabad-382405
6.	Date of closure of Insolvency Resolution Process	11/12/2024
7.	Liquidation commencement date of corporate debtor	11/12/2024 Order received on 13/12/2024
8.	Name and registration number of the insolvency professional acting as liquidator	IBBI/IPA-002/IP-N00106/2017-18/10248
9.	Address and e-mail of the liquidator, as registered with the Board	A/201 Siddhi Vinayak Towers , Next to Kataria House, off S.G.Highway, Makarba, Ahmedabad-380051, Gujarat. pinakines@yahoo.com
10.	Address and e-mail to be used for correspondence with the liquidator	A/201 Siddhi Vinayak Towers , Next to Kataria House, off S.G.Highway, Makarba, Ahmedabad-380051, Gujarat liq.hvs@gmail.com
11.	Last date for submission of claims	10/01/2025

Notice is hereby given that the National Company Law Tribunal Ahmedabad Bench has ordered the commencement of liquidation of the M/S H.V.SYNTHETICS PRIVATE LIMITED on 11th December, 2024 under section 33 (2) of Insolvency and Bankruptcy Code 2016.

The stakeholders of **H.V.SYNTHETICS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 10th January 2025 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Date 13/12/2024
Place :-Ahmedabad



Pinakin Shah
Pinakin Shah
Liquidator
IBBI/IPA-002/IP-N00106/2017-18/10248